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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

MA 52 /2018  
IN CSP 25/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018


NAME OF THE PARTIES: Chandrasena Vishwas Patil  
V/s  
Shah & Jain Construction Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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24.	Mr. Nimay Dave a/w Ms. Anoohee Gursale i/b Dhaval Vussonji & Associates.	Advocates for Respondent Nos. 1 to 4	
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MR. NARAYAN SINGH, PR. COUNSEL  
WITH MR. SUDIP KUMAR  
PR PETITIONER



ORDER

MA 52/2018 in CP No. 25/241-242/NCLT/MB/MAH/2016

The Applicant side as well as the Respondent side submissions heard.

For Orders.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)